Wednesday, the 9th July, 1980 the 18th Asadha, 1902 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

RE. OATH TAKING

CHAIRMAN: Oath taking. MR. (Interruptions)

श्री शिव चन्द्र झा (बिहार) : इनको मैं थिली भाषा में स्रो य लेने दीजिए । दो करोड़ लाग हिन्दुस्तान में मथिली बोलते हैं। साहित्य अर्ेडेमी ने भी इसको मान्यता दे दी है। यह मैथिली में ग्रोथ ले सकते हैं।

MR. CHAIRMAN; Mr. Jha, please sit vn. Yes, Mr. Yadav.

श्रीमती पुरबी मुखोपाध्याय (पश्चिमी बंगाल) : आप पहले मेम्बर तो बन जास्रो।

MEMBERS SWORN

4 1912 1991

1. Shri Hukmdeo Narayan Yadav (Bihar)

2 Shri Jaswant Singh (Rajasthan)

STATEMENT BY MINISTER

Correcting Answer to Starred Question 209, Regarding Oil Exploration in new areas, put in the list for the 23rd June, 1980 and laid on the Table on the 26th June, 1980

THE MINISTER OF PETROLEUM, FERTILIZERS CHEMICALS AND (SHR! VEERENDRA PATIL): Mr. Chairman, Sir, with your permission, I would like to make the following statement:---

In reply to part (b) of the question cited above the figures of Rs. 192.20 crores for on shore and Rs. 29544 crores for offshore were given as the total outlay proposed for oil exploration during 1980-81.

On subsequent ceck-up it came to light that the above mentioned figures were incorrect and the correct figures should be Rs. 64.10 crores and Rs. 49.13 crores respectively. The error committed earlier is regretted.

554 RS-1.

Bengal Chemicals

KE. NATIUNALISATION Ur **BENGAL CHEMICALS**

SHRI BHUPESH GUPTA (West Bengal): Sir, I have a question te ask. The Hon'ble Minister had written to us that he would bring forward the Bill for the nationalisation of the Bengal Chemicals. You have done it. But I thought you would bring the Bill before this House so that we could have passed it. I hope this will be passed during this Session.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): So far as nationalisation of Bengal Chemicals is concerned, it is under active consideration of the Government.

SHRI BHUPESH GUPTA: But you have included it in the Bills. You have announced it.

SHRIMATI PURABI MUKHO-PADHYAY (West Bengal): When the Janata Government was there, they decided to have it. They visited the place, appointed some people to go through the accounts and then it was announced publicly that it has already been taken over. Now vou say it is under active consideration. We want to know at what stage the consideration is.

SHRI BHUPESH GUPTA: 1 am very glad, Sir. I place it before you. In a paper that you circulated, we get this as one of the Bills. And, again, it is under active consideration. For how many years will this gestation of consideration be? I cannot understand. It is almost four years. I think it should deliver the goods now. It is high time the baby is delivered. Mr. Bahuguna gave the assurance that would be soon done. Now you still say it is under active consideration

MR. CHAIRMAN: You have made your point

SHR! BHUPESH GUPTA: Sir, you kindly see the dictionary and tell us what the word "active consideration" means in terms of the calendar year. Does it mean half a century?

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